

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.173/241-242/NCLT/AHM/2017

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2021**

Name of the Company: Jignesh Ramesh Patel & Ors.
V/s.
HR Patel Granites Pvt. Ltd. & Ors.

Section: 252(3) of the Companies Act, 2013.

ORDER

Learned Counsel Mr. Shashvata Shukla appeared for Petitioner.

Learned Counsel Mr. Nisrag Vyas appeared for Respondent.

Matter to appear for further consideration on 14.04.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**
Dated this the 1st day of February, 2021

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**